

1.	2.	3.	4.
30.	Mouse Deer (Tragulus meminna)	CWLW, A.P.	Ahmedabad, Vishakhapatnam, Hyderabad & Nandankanan Zoos.
31.	Chinkara (Gazella gazella)	CWLW, Rajasthan	Ahmedabad, Jaipur, Chandigarh, Kanpur Zoos & N.Z.P., Delhi.
32.	Gaur (Bos gaurus)	Chief Wild- life Ward- en, Kama- taka, Bang- alore	Nandankanan, Mysore, Vandalur, Hyderabad.
33.	Indian Wild Ass (Equus hemionus khur)	CWLW, Gujarat	Junagarh, Ahmedabad, Zoos & NZP, Delhi.
34.	Nilgiri Tahr (Hemitragus hylocrius)	CWLW Tamil Nadu Madras	Deer Park, Ooty
35.	Indian Rhinoceros (Rhinoceros unicornis)	Add.IGF (WL)	Guwahati, Kanpur Calcutta & Patna

#### Diversion of Forest Land for Mining

379. SHRI A. INDRAKARAN REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether large scale diversion of forest land for mining has taken place in different parts of the country during the last three years;

(b) if so, the details thereof, Statewise;

(c) whether about 3000 hectares of forest land has been diverted for mining in Madhya Pradesh in Chhindwara, Sarguja, Bilaspur and Siddhi;

(d) whether this diversion is taking place with the concurrence of the Government; and

(e) if not, the action taken by the Government to arrest such diversion?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b) Formal approvals are accorded under the Forest (Conservation) Act, 1980 in respect of mining proposals on forest land received from various State Governments. Such approvals have been accorded in conformity with the provisions of the Forest (Conservation) Act, 1980 after careful examination of all relevant information, including likely adverse effect of such diversion of forest land on

environment including flora and fauna. Further, appropriate environmental safeguards including compensator afforestation wherever applicable, have been stipulated to mitigate likely adverse effects of such diversion.

(c) to (e) Formal approvals under the Forest (Conservation) Act, 1980 for mining purposes have been accorded over approx.. 1407 ha., 1063 ha., 472 ha. and 2465 ha. of forest land in districts of Chhindwara, Sarguja, Bilaspur and Sidhi respectively, during the last fifteen years (since the enactment of the Act). The proposals approved mainly pertain to various public sector coal agencies such as South Eastern Coal Field Ltd., Western Coal Field Ltd. etc. and include area of underground mining also. Such approvals have been accorded after careful examination of all relevant aspects which are likely to have adverse impact on environment including flora and fauna. Further, appropriate environmental safeguards including compensatory afforestation, wherever applicable, have been stipulated to mitigate likely adverse effects of such diversion.

[Translation]

#### Assistance To Cultural Organisation

380. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of proposal for financial assistance received from cultural organisations of Madhya Pradesh during the last three years;

(b) the number of proposal sanctioned and the number of them lying pending;

(c) whether the Government have since released the fund as demanded;

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the time by which the grants are likely to be released?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

#### Passenger Amenities

381 SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of long distance Superfast/Mail

Express passenger trains do not have pantry cars and uniform basic facilities;

(b) if so, the names of such trains which are running without pantry cars and other basic facilities and the reasons for the such discrimination;

(c) whether the Government have worked out a plan of action to provide uniform passenger amenities to passengers travelling by long distance Superfast/Mail/Express trains;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b) Catering requirement of travelling public are usually met from the static catering units enroute. Pantry cars are provided on certain selected long-distance, Mail/Express trains where due to schedule, timings, stoppages etc. catering service from static units is not feasible or facilities in the static units are inadequate. Pantry cars/Mobile catering services have been provided on 121 pairs of trains. The catering services on the remaining Mail/Express trains are adequately rendered from the static catering units enroute and there is no discrimination in this regard.

(c) to (e) Passengers amenities are provided on all passenger carrying coaches as per the recommendations of the Passengers Amenities Committee. Provision of emenity items are periodically reviewed by this Committee. Any modification to the facilities as advised by the Passenger Amenities Committee are introduced uniformly on all Zonal Railways.

[Translation]

#### Shatabdi Express Trains

382. SHRI SURYA NARAYAN YADAV :

SHRI PREM CHAND RAM :

SHRIMATI SAROJ DUBEY :

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce new Shatabdi Express trains from New Delhi to Allahabad, Bhopal and Patna; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

[English]

#### National River Conservation Plan

383. SHRI GOPI NATH GAJAPATHI :

SHRI DILEEP BHAI SANGHANI :

SHRI PRABHU DAYAL KATHERIA :

SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI SATYNARAYAN JATIYA :

Will the Minister of ENVIRONMENT & FOREST be pleased to state:

(a) whether the Government have finalised the National River Conservation Plan;

(b) if so, the date from which the action plan is proposed to be implemented;

(c) the rivers and the towns in different States where the Action plan is proposed to be implemented; and

(d) the fund earmarked therefor and the contribution of States therein State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) :

(a) Yes, Sir. The Central Government have approved the National River Conservation Plan (NRCP).

(b) The implementation of works under the Action Plan will commence soon after the Detailed Project Reports and estimates of works are prepared and submitted by the State Government and sanctioned by the Central Government. The sanction of the detailed estimates for smaller schemes such as Low Cost Sanitation, Crematoria, River Front Development, Afforestation etc. will take about a month's time from the date of their receipt. However, preparation and sanction of detailed estimates for bigger schemes such as Interception, Diversion and Treatment works will take longer time.

(c) and (d) Under the NRCP, the pollution abatement works are to be taken up in 46 towns located on indetified polluted stretches of 18 rivers in 10 States. The approved cost of the NRCP is about Rs. 772 crores. The capital cost of work is to be shared equally between the Central and the State Governments. A statement showing these details is annexed.